

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/58/2023 in Company Petition IB/314/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Mr. D. Srinivas Rao</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Stressed Assets Stabilisation Fund (SASF)</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Mr. D. Srinivas Rao</b>
<b>UNDER SECTION</b>	<b>95 of IBC</b>

**ORDER**

The PG filed Counter for the report of the RP. For hearing, post on 24.04.2023.

**IA(IBC)/58/2023**

Counter filed. At request of the Counsel, for filing rejoinder, post on 24.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**